

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,
MUMBAI

CP-2039/252/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **TAVISHA MERCANTILE PVT. LTD.**

v/s.

ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT : Section 252 OF THE C.A., 2013

ORDER

38. CP-2039/252/MB/2018

On the Withdrawal Memo filed by the Petitioner, seeking liberty to
file afresh, this Petition is dismissed with liberty to file afresh.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encls: Withdrawal Memo